

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1861
ANSWERED ON:17.12.2013
ASSISTANCE BY NBCFDC
Karunakaran Shri P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the assistance extended to persons belonging to Other Backward Classes (OBCs) by the National Backward Classes Finance and Development Corporation (NBCFDC) during each of the last three years and the current year, Scheme and State-wise including Kerala; and

(b) the purpose and condition on which the assistance is provided to them?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI P. BALRAM NAIK)

(a) : The details of year-wise and scheme-wise assistance extended by National Backward Classes Finance and Development Corporation (NBCFDC) to people belonging to Other Backward Classes in various States and Union Territories, including Kerala, during the last three years (2010-11 to 2012-13) and the current year (2013-14 up to 30.11.2013) is attached at Annexure.

(b) : The National Backward Finance and Development Corporation (NBCFDC) loans are provided to eligible members of Other Backward Classes who are living below double the poverty line through State Channelising Agencies (SCAs) nominated by various State Government/UT Administrations on the basis of their Annual Action Plan, repayment of loans by the SCA for funds released earlier and utilization of disbursed loan.-: by the SCAs. NBCFDC assists a wide range of income generating activities which include agricultural and allied sectors, small business/artisan and traditional occupations, transport and service sectors, technical and professional trades/ courses. In the case of Term Loan, the maximum loan limit is Rs.10 lakh per beneficiary and in the case of Micro Finance, the maximum loan limit is Rs. 50,000/- per beneficiary. The share of beneficiaries ranges from 5% to 15% of the project cost. The rate of interest charged from beneficiaries ranges from 3.5% per annum to 8% per annum.